

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. NO. 1743/97

Between:

Dt. of Order: 30.12.97.

Duddukunta Srinivasulu

...Applicant.

And

1. Senior Superintendent of Post Offices, Nellore Division,
Nellore.

2. Postmaster General, Vijayawada Region, Vijayawada.

...Respondents.

Counsel for the applicant : Mr. S. Ramakrishna Rao

Counsel for the Respondents : Mr. N. R. Devraj

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

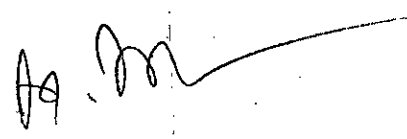
THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Mr. S. Ramakrishna Rao for the applicant and Mr. N. R. Devraj for the respondents.

Notice before admission. Reply in the meanwhile.

The notification dated 27.11.97 should not be processed until further orders.


DEPUTY REGISTRAR

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Copy to:

1. The Senior Superintendent of Post Offices, Nellore Division, Nellore.
2. Postmaster General, Vijayawada Region, Vijayawada.
3. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyderabad.
5. One duplicate copy.

YLKR

cc today

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWAR :
M(J)

Dated:

30/12/87

ORDER / JUDGMENT

MA./R.A./C.A.No.

in

D.A.No. 1743/87

Admitted and Interim Directions
Issued.

Allowed

Disposed of With Directions

Dismissed

Dismissed as Withdrawn

Dismissed Per Default

Ordered/Rejected

No order as to costs.

SRR

II Court

